



2026:DHC:7748-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010157712026
+ **FAO (COMM) 107/2026, CM APPL. 24870/2026 & CM**
APPL. 24871/2026
RENU ISHWAR SINGHAppellant
Through: **Ms. Vishakha Panchal, Adv.**

versus

IDFC FIRST BANK LTDRespondent
Through: **Mr. Gurpreet Singh and Mr.**
Manit Walia, Advs.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE VINOD KUMAR

O R D E R(ORAL)

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09.09.2026**C. HARI SHANKAR, J.**

1. Ms. Vishakha Panchal, learned Counsel for the appellant on instructions seeks to withdraw the appeal as she submits that the matter has been settled between the parties.

2. The appeal is accordingly disposed of in the aforesaid terms.

C. HARI SHANKAR, J.**VINOD KUMAR, J.****SEPTEMBER 9, 2026/cd**